

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO 2532**  
TO BE ANSWERED ON- 22/03/2023

**BUDGET ALLOCATED FOR TRIBAL PEOPLE**

2532 SHRI BINOY VISWAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of budget allocated and utilised for the welfare of tribal people since 2019, year-wise and State-wise;
- (b) the details of schemes and its purposes for which the budget was utilised along with amounts since 2019, year-wise and State-wise;
- (c) details of the per cent allocation of Tribal Sub-Plan (TSP) on population basis for each State since 2019, year-wise; and
- (d) details of the earmarking of TSP funds by Central Government Ministries / Departments and actual expenditures since 2019, year-wise?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (d):** Ministry of Tribal Affairs is implementing various schemes/programmes for socio-economic development and welfare of the Scheduled Tribes (STs) in the country. Details of State-wise funds released, utilized under some major schemes of Ministry of Tribal Affairs during the last three years are given at **Annexure I**. Details of major schemes/programmes implemented by the Ministry are given at **Annexure II**.

Schemes in general are demand driven and allocations/releases are made by the obligated Ministry/Department under Development Action Plan for Scheduled Tribes (DAPST) as per proposals received from States/UTs. Details of funds allocated under DAPST of various schemes by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget documents in the link <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>, <https://www.indiabudget.gov.in/budget2021-22/doc/eb/stat10b.pdf> and <https://www.indiabudget.gov.in/budget2022-23/doc/eb/stat10b.pdf>

As per the information provided by the States, details of percent allocation of funds under Tribal Sub-Plan (TSP) with respect to total outlay of the State during 2019-20 to 2022-23, State-wise, are given at **Annexure III**.

## Annexure I

Annexure I referred to in reply to parts (a) to (d) of the Rajya Sabha Unstarred Question No. 2532 for 22.03.2023 by SHRI BINOY VISWAM regarding “BUDGET ALLOCATED FOR TRIBAL PEOPLE”

State-wise status of fund release and utilization for Grants under proviso to Article 275 (1) of the Constitution (as on 10.03.2023)

(Rs in Lakhs)

S.N	State	2019-20		2020-21		2021-22	
		Fund Release	UC Pending	Fund Release	UC Pending	Fund Release	UC Pending
1	Andhra Pradesh	8942.43	4210.27	2055.55	2055.55	2638.65	690.65
2	Arunachal Pradesh	13202.25	0.00	6014.00	0.00	9830.00	0.00
3	Assam	10802.85	1875.05	4592.37	559.03	2570.000	1181.27
4	Bihar	0.00	0.00	0.00	0.00	642.08	0.00
5	Chhattisgarh	22500.77	0.00	9976.24	275.00	11604.02	0.00
6	Goa	0	0.00	0.00	0.00	600.41	0.00
7	Gujarat	16833.88	530.00	5940.04	414.87	6923.79	2700.00
8	Himachal Pradesh	5314.7	0.00	1161.00	0.00	1500.00	0.00
9	Jammu & Kashmir	5410	0.00	0.00	0.00	0.00	0.00
10	Jharkhand	11166.77	0.00	10278.00	0.00	12264.19	3869.19
11	Karnataka	10435.46	0.00	3305.68	232.13	3210.00	0.00
12	Kerala	633.29	0.00	0.00	0.00	0.00	0.00
13	Madhya Pradesh	44938.92	3474.19	4279.78	895.97	5319.10	2184.18
14	Maharashtra	23136.7	15511.16	4573.16	4573.16	0.00	0.00
15	Manipur	6151.91	800.00	0.00	0.00	0.00	0.00
16	Meghalaya	4799.53	849.47	492.71	221.86	1595.25	79.00
17	Mizoram	6598.83	0.00	1909.71	0.00	2971.54	0.00
18	Nagaland	6802.11	0.00	1717.38	0.00	3202.39	0.00
19	Odisha	15110.66	401.00	6304.62	1514.45	11382.05	0.00
20	Rajasthan	15586.19	0.00	9166.00	0.00	10435.21	1498.60
21	Sikkim	3175.35	0.00	516.00	0.00	2045.00	0.00
22	Tamil Nadu	6356.07	1044.08	0.00	0.00	0.00	0.00
23	Telangana	9973.28	0.00	2517.00	0.00	2050.00	0.00
24	Tripura	2952.63	0.00	201.74	150.00	607.53	0.00
25	Uttar Pradesh	2760.71	0.00	927.426	138.11	832.71	0.00
26	Uttarakhand	428.37	0.00	0.00	0.00	100.65	0.00
27	West Bengal	12127.17	0.00	4041.14	0.00	0.00	0.00

**State-wise status of fund release and utilization for Scheme of Development of PVTGs (as on 10.03.2023)**

**(Rs. in Lakhs)**

S.N	State	2019-20		2020-21		2021-22	
		Fund Released	UC Pending	Fund Released	UC Pending	Fund Released	UC Pending
1	Andhra Pradesh	3713.43	0.00	1245.51	986.91	1829.60	278.60
2	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	252.11	2.11
3	Bihar	0.00	0.00	0.00	0.00	0.00	0.00
4	Chhattisgarh	1311.35	0.00	989.32	0.00	996.90	726.90
5	Gujarat	429.05	0.00	552.20	0.00	761.80	138.98
6	Jharkhand	847.00	0.00	1777.29	0.00	1696.93	678.43
7	Karnataka	1933.01	0.00	438.46	0.00	661.17	0.00
8	Kerala	0.00	0.00	88.00	88.00	0.00	0.00
9	Madhya Pradesh	8064.89	1906.79	2188.11	870.59	2888.69	0.00
10	Maharashtra	2510.00	1668.04	1411.66	1084.60	0.00	0.00
11	Manipur	0.00	0.00	0.00	0.00	0.00	0.00
12	Odisha	976.38	0.00	1202.00	0.00	1197.00	0.00
13	Rajasthan	968.10	0.00	968.00	53.76	706.17	0.00
14	Tamil Nadu	819.48	268.80	551.08	13.53	1967.81	0.00
15	Telangana	538.50	0.00	1460.50	0.00	1193.04	208.59
16	Tripura	1960.82	92.94	231.43	0.00	1481.71	0.00
17	Uttar Pradesh	0.00	0.00	82.04	82.04	0.00	0.00
18	Uttarakhand	489.53	463.01	295.00	0.00	367.07	0.00
19	West Bengal	437.47	0.00	519.40	0.00	0.00	0.00

**Funds released under Special Central Assistance to Tribal Sub-Scheme/Pradhan Mantri Adi  
Adarsh Gram Yojana (PMAAGY)**

**(Rs. in Lakh)**

S.No.	State/UT	2019-20		2020-21		2021-22 (PMAAGY)
		Total Release	UC Received	Total Release	UC Received	Total Release
1	Andhra Pradesh	12470.5	3742.59	4954.96	0	0
2	Arunachal Pradesh	9224.29	9224.29	7015.5	1775.7	733.68
3	Assam	2710.08	2710.08	4578.76	4578.76	8743.02
4	Bihar	0	0	3106	0	774.44
5	Chhattisgarh	9415.53	9415.53	8769.06	8769.06	15595.8
6	Goa	0	0	724.26	0	0
7	Gujarat	8975.55	8975.22	10786.4	10786.4	15916.78
8	Himachal Pradesh	2394.18	2394.18	1367	1165.53	377.03
9	Jammu & Kashmir	4509	4509	0	0	0
10	Jharkhand	6201.49	6201.49	7049.64	2168.98	6531.79
11	Karnataka	7434	7434	0	0	2139.9
12	Kerala	0	0	459.15	459.15	0
13	Madhya Pradesh	13415.25	13066.35	0	0	12268.76
14	Maharashtra	11929.09	5112.59	0	0	0
15	Manipur	1434.02	1347.66	0	0	427.98
16	Meghalaya	3788	2029.56	328.25	44.16	0
17	Mizoram	3140	3140	1236.22	1236.22	580.83
18	Nagaland	2951.12	2951.12	2846.14	1424.97	886.53
19	Odisha	8691.18	8418.84	9010.42	8316.68	2771.68
20	Rajasthan	11461.41	10101.18	8662.66	5020.56	7224.71
21	Tamil Nadu	450.56	450.36	377.47	213.37	285.32
22	Telangana	5361.29	5361.29	4191	4191	2262.18
23	Tripura	1362.97	1348.03	1173.3	600.05	631.78
24	Uttarakhand	600	600	757.8	324.78	0
25	Uttar Pradesh	779.91	0	508.83	0	0
26	West Bengal	5862.58	5862.58	3746	3746	0

Note: UC in respect of FY 2021-22 is not received from any State/UT.

**State-wise fund released and fund utilized during 2019-20 to 2021-22 under Pre-Matric Scholarship Scheme**

(Rs. in lakh)

Sl. No	State/ UT	2019-20		2020-21		2021-22	
		Fund Release	Fund Utilized	Fund Release	Fund Utilized	Fund Release	Fund Utilized
1	Andaman & Nicobar	5.62	5.62	12.33	12.33	8.03	2.04
2	Andhra Pradesh	736.32	736.32	1433.81	1433.81	3935.06	3935.06
3	Arunachal Pradesh	0	0	0	0	207.3	207.3
4	Assam	0	0	17.27	17.27	102.19	102.19
5	Bihar	7131.47	1510	0	0	0	0
6	Chhattisgarh	4796.94	4796.94	3541.54	1614.55	0	0
7	Dadar & Nagar Haveli and Daman & Diu	0	0	234	234	206.62	0
8	Dadar & Nagar Haveli	38.49	38.49	0	0	0	0
9	Daman & Diu	5.89	5.89	0	0	0	0
10	Goa	80.56	80.56	41.35	41.35	0	0
11	Gujarat	5248.34	5248.34	2198.84	2198.84	3689.18	3689.18
12	Himachal Pradesh	83.92	83.92	91.87	91.87	0	0
13	Jammu & Kashmir	0	0	0	0	0	0
14	Jharkhand	1514.49	1514.49	0	0	3899.03	0
15	Karnataka	1846.92	1846.92	0	0	1753.16	1753.16
16	Kerala	287.31	287.31	116.56	116.56	347.07	347.07
17	Ladakh	0	0	42.27	42.27	74.22	13.26
18	Madhya Pradesh	7698.9	7698.9	5429.34	5429.34	11458.2	11458.2
19	Maharashtra	0	0	0	0	0	0
20	Manipur	443.33	72.81	0	0	0	0
21	Meghalaya	0	0	0	0	0	0
22	Mizoram	702.21	702.21	167.86	167.86	657.47	0
23	Nagaland	0	0	60.75	47.04	0	0
24	Odisha	6157.65	6157.65	6944.96	6944.96	5236.75	5236.75
25	Puducherry	0	0	1.63	0	0	0
26	Rajasthan	5346.97	5346.97	3126.9	3126.9	6234.34	0
27	Sikkim	3.57	3.57	9.41	9.41	0	0
28	Tamil Nadu	589.74	589.74	241	241	546.55	546.55
29	Telangana	0	0	0	0	0	0
30	Tripura	386.18	386.18	252.09	252.09	58.55	58.55
31	Uttar Pradesh	0	0	0	0	88.17	0
32	Uttarakhand	0	0	138.24	99.89	0	0
33	West Bengal	894.18	894.18	788.22	788.22	912.51	0

\* Rs.4816.47 lakh has been transferred to CFI as per the instruction of D/o Expenditure.

**State-wise fund released and fund utilized during 2019-20 to 2021-22 under Post-Matric Scholarship Scheme**

(Rs. in lakh)

Sl. No	State/ UT	2019-20		2020-21		2021-22	
		Fund Release	Fund Utilized	Fund Release	Fund Utilized	Fund Release	Fund Utilized
1	Andaman & Nicobar	11.34	11.34	13.29	13.29	10.35	6.4
2	Andhra Pradesh	7797.07	7797.07	6039.35	6039.35	8991.45	8991.45
3	Arunachal Pradesh	6113.41	6113.41	5712.96	5712.96	12360.5	12360.5
4	Assam	4867.2	4867.2	5413.54	5413.54	1093.4	1093.4
5	Bihar	1525.43	1525.43	708.22	338.1	0	0
6	Chhattisgarh	7022.69	7022.69	8790.24	8790.24	0	0
7	Dadar & Nagar Haveli and Daman & Diu	-	-	3481.73	3225.73	0	0
8	Dadra & Nagar Haveli	88.66	88.66	-	-	-	-
9	Daman & Diu	0	0	0	0	0	0
10	Goa	732.79	732.79	458.18	458.18	0	0
11	Gujarat	14004.48	14004.48	22977.64	22977.64	46170.25	46170.25
12	Himachal Pradesh	2468.81	2468.81	0	0	0	0
13	Jammu & Kashmir	1048.29	1048.29	805.44	805.44	0	0
14	Jharkhand	7862.86	7862.86	0	0	12654.88	0
15	Karnataka	15003.43	15003.43	0	0	17080.51	0
16	Kerala	1641.52	1641.52	3285.25	3285.25	2516.49	2516.49
17	Ladakh	0	0	738	738	2214	2214
18	Madhya Pradesh	12198.58	12198.58	12344	12344	24529.43	24529.43
19	Maharashtra	15575.38	15575.38	18149.52	18149.52	19214.82	19214.82
20	Manipur	6235.55	6235.55	2184.19	2184.19	4292.15	4292.15
21	Meghalaya	0	0	0	0	2636.09	2636.09
22	Mizoram	4415.78	4415.78	3446.82	3446.82	3874.64	3874.64
23	Nagaland	3268.73	3268.73	3226.37	3226.37	4435.75	4435.75
24	Odisha	16640.15	16640.15	19095.97	19095.97	21842.98	21842.98
25	Puducherry	0	0	19.56	0	0	0
26	Rajasthan	25950.52	25950.52	25557.03	25557.03	13744.7	13744.7
27	Sikkim	566.8	566.8	553.83	553.83	1036.28	1036.28
28	Tamil Nadu	5025.19	5025.19	3328.99	3328.99	4849.38	4849.38
29	Telangana	19610.6	19610.6	27297.83	27297.83	7503.9	7503.9
30	Tripura	2355.78	2355.78	4804.98	4804.98	7188.77	7188.77
31	Uttar Pradesh	1822.71	1822.71	2218.67	1464.96	0	0
32	Uttarakhand	0	0	0	0	3568.37	0
33	West Bengal	2411	2411	2256.42	2256.42	3872.05	0

\* Rs.169.12 lakh has been transferred to CFI as per the instruction of D/o Expenditure.

**Annexure II referred to in reply to parts (a) to (b) of the Rajya Sabha Unstarred Question No. 2532 for 22.03.2023 by SHRI BINOY VISWAM regarding “BUDGET ALLOCATED FOR TRIBAL PEOPLE”**

**Brief details of major schemes/programmes being implemented by the Ministry of Tribal Affairs in the country:**

**(i) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)/Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY):** Under scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) 100% grants was provided to the State Governments for activities related to education, health, sanitation, water supply, livelihood, skill development, Ashram Schools, Boys and Girls Hostels, minor infrastructure, etc. to bridge the gap between Scheduled Tribe (ST) population and others as a critical gap filling measure. The Scheme has been revamped as Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY).

The Ministry has analyzed Mission Antyodaya data collated by Ministry of Rural Development and has identified 36,428 villages with 50% ST population and 500 STs to be covered under PMAAGY. Relevant schemes of different Central Ministries have been identified based on Tribal Sub Plan allocation. States are also be encouraged to supplement with State TSP funds, District Mineral Funds (DMF) and Finance Commission grants. Under PMAAGY, 20.38 lakh per village as ‘Gap-filling’ for approved activities including administrative expenses will be provided by the Ministry.

**(ii) Grants under Article 275(1) of the Constitution:** Under the Proviso to Article 275(1) of Constitution, Grants are released to 26 States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

**(iii) Development of Particularly Vulnerable Tribal Groups (PVTGs):** The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States and UT of Andaman & Nicobar Islands for activities like education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs.

**(iv) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes:** Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.

**(v) Pre-Matric Scholarships to ST students:** The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

**(vi) Post Matric Scholarship to ST students:** The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

**(vii) National Overseas Scholarships for ST Candidates:** The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.

**(viii) National Fellowship &Scholarship for Higher Education of ST students:**

**(a)National Scholarship– (Top class) Scheme [Graduate level]:** The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 246 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

**(b) National Fellowship for ST students:**750 fellowships are provided to ST students each year for pursuing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.

**(ix) Eklavya Model Residential Schools (EMRS):**Eklavya Model Residential Schools (EMRSs) were introduced in the year 1997-98 to impart quality education exclusively to ST children with an objective to provide quality middle and high-level education to Scheduled Tribe (ST) students in remote areas in order to enable them to avail of reservation in high and professional educational courses and get jobs in government and public and private sectors. In the Union Budget of 2018-19, Government announced that every block with more than 50% ST population and at least 20,000 ST persons will be eligible to have an Eklavya Model Residential School. A total number of 740 EMRSs are scheduled to be established. Eklavya schools will be on par with Navodaya Vidyalayas and will have special facilities for preserving local art and culture besides providing training in sports and skill development.

**(x) Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM):** Ministry of Tribal Affairs has been implementing a Scheme 'Mechanism for Marketing of Minor Forest Produce through Minimum Support Price and Development of Value Chain for MFP (MSP for MFP)' through Tribal Co-operative Marketing Development Federation (TRIFED), since 2011 with the objective of providing safety net to ST MFP gatherers.

Ministry is implementing another scheme 'Institutional Support for Development and Marketing of Tribal Products' with 100 % grant to TRIFED and State Forest Development Corporations (SDCs) for development and marketing of tribal products.

PMJVM has been conceptualized with the merger of the above two Schemes i.e. "MSP for MFP" and 'Institutional Support for Development and Marketing of Tribal Products'. PMJVM seeks to achieve livelihood driven tribal development through quality input, technology, credit and better marketing access etc. in the next five years.

**(xi) Support to Tribal Research Institutes (TRIs):** Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of APEX Committee. TRIs prepare proposal and detailed action plan for the year along with budgetary requirement and submit it to the Ministry through State Tribal Welfare Department. Within the set of TRIs, there are cultural museum, library, training centre, research wing etc.

**(xii) Tribal Festivals, Research Information and Mass Education :** Through the scheme, promotion of rich tribal cultural heritage, dissemination of information and creation of awareness are given attention to which includes organization of Tribal Craft & Food Festivals, Sports, Music, Dance & Photo Competitions, Science, Art & Craft Expos, Workshops, Seminars, Production of documentary films by the Ministry & States, Bringing out Publications thereby highlighting significant studies, documenting historical facets of tribal communities, achievements of Ministry of Tribal Affairs (MoTA) & State Departments besides other advertisements etc. at regular intervals. With a view to fill the gap of research studies on tribal issues, MoTA recognizes renowned NGOs, Research Institutes, Universities where expertise exist and which have already made a mark by carrying out pioneering research in the field of tribal cultures as Centre of Excellences (CoEs). It is envisaged that CoEs should play an important role in building knowledge bank to complement dedicated Activities of the Ministry.

**Annexure III**

**Annexure III referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 2532 for 22.03.2023 by SHRI BINOY VISWAM regarding “BUDGET ALLOCATED FOR TRIBAL PEOPLE”**

**Details of percent allocation by different States/UTs under State Tribal Sub – Plan from 2019-20 to 2022-23 (as on 15.03.2023)**

Sl. No.	State	% ST Population (Census 2011)	2019-20	2020-21	2021-22**	2022-23*
1	Andhra Pradesh	5.3	5.38	6.31	6.13	4.75
2	Assam <sup>@</sup>	12.4	8.16	4.27	3.42	5.68
3	Bihar	1.3	1.16	0.97	1.47	1.50
4	Chhattisgarh	30.6	28.71	28.43	28.74	32.58
5	Goa	10.2	3.86	3.66	3.74	2.97
6	Gujarat	14.8	13.7	12.76	13.35	12.37
7	Himachal Pradesh	5.7	9	9	9	8.98
8	Jharkhand	26.2	42.5	38.33	42.28	NR
9	Karnataka	7	6.57	7.35	7.58	7.09
10	Kerala	1.5	2.83	2.83	2.83	2.83
11	Madhya Pradesh <sup>@</sup>	21.1	23.94	28.09	30.98	23.02
12	Maharashtra	9.4	8.62	8.2	7.49	7.47
13	Odisha	22.8	18.4	18.04	17.55	16.56
14	Rajasthan	13.5	13.49	13.84	12.97	14.82
15	Tamil Nadu	1.1	2.25	2.02	1.98	2.12
16	Telangana <sup>@</sup>	9.3	9.55	9.34	9.74	9.45
17	Tripura	31.8	44.68	40.36	44.72	45.91
18	Uttar Pradesh	0.6	0.19	0.22	0.23	0.33
19	Uttarakhand	2.9	1.01	0.96	0.99	0.88
20	West Bengal	5.8	6.98	8.63	8.92	8.56

Source: Information received from States

\*\*Being reconciled, \*Provisional figures, NR: Not Received, @ Data received on total State Outlay

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